

Chief Justice's Court

Case :- PUBLIC INTEREST LITIGATION (PIL) No. - 975 of 2024

Petitioner :- Prateek Shukla

Respondent :- Union Of India And 21 Others

Counsel for Petitioner :- In Person

Counsel for Respondent :- A.S.G.I.,C.S.C.,Gaurav Mahajan,Pawan Kumar Srivastava,Sanjay Kumar,Sanjay Kumar Yadav

Hon'ble Arun Bhansali,Chief Justice

Hon'ble Vikas Budhwar,J.

1. Heard Sri Prateek Shukla, petitioner in person and Sri Sanjay Kumar Om, learned counsel for Respondent Nos. 1,2 & 3, Sri Sanjay Kumar Yadav, learned counsel for Respondent No. 7, Sri Jitendra Prasad Mishra, learned counsel for Respondent No. 8, Sri Gaurav Mahajan, learned counsel for Respondent No. 12 and Sri Rajiv Singh, learned Standing Counsel for Respondent Nos. 17, 18, 19, 20 & 21.

2. Petitioner present in person seeks withdrawal of the writ petition. The same is therefore dismissed as withdrawn.

Order Date :- 16.5.2024

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(Vikas Budhwar, J) (Arun Bhansali, CJ)